|   |  |   | Name o  | of the Corporate D  | ebtor: MANJEERA RETA  | AL HOLDINGS PRIVATE LI  | MITED; Date of Commencer   | ment of CIRP: 18.07.2023;  | LIST OF Creditors as dif: 18.07.2025 (vers   | -01  |   | ,  |  |
|---|--|---|---|---|---|---|--|--|--|--|---|--|--|
| List of secured financial creditors (other than financial creditors belonging to any seess of |  |   |   |   |   |   |  |  |  |  | Amount of daim not  | Amount of Claim under  | Remarks, if any  |
| Date of Claim received  |  | % of voting sha   |   |   |   |   | % of voting share in   | Amount of contingent claim   |  | admitted   | Verification  |  |  |
| No. Name of Creditor  | Date of receipt  | Amount Claimed  | Amount of claim admitted  | ted Nature of claim   |   | Amount covered by guarantee   | Whether related party?   | CoC  |  |  |   |  | Amount admitted may  |
| - I was a state timited   |  | 2.49.88.91.120.00   | 2,49,88,91,120.00   | Secured<br>Note (A)   |   | 2,49,88,91,120.00   | NO   | 92.65%   | NIL  | NIL  | NIL   | -  | undergo change on receipt<br>of any further relevant<br>information  |
| Catalyst Trusteesnip cimiteu  | 21-01-2025   |   |   |   |   |   |  | 7.75   | NII  | NIL  | NIL   |  | Amount admitted n<br>undergo change on re<br>of any further relev  |
| Fedbank Financial Services<br>Limited   | 01-08-2023   | 19,81,45,323.46   | 19,81,45,323.46   | Note (B)  | 19,81,45,323.46   | 19,81,45,323.46   | NO   | 7.35%  |  |  |   |  | information Claim kept unde  |
| 3 ATC Property Maintenance<br>Private Limited   | 2 01-0/1-2023  |   |   | Unsecured   | NIL   | NIL   | YES  | 0.00%  | NIL  | NIL  | NIL   |  | additional information   |
|   |  |   |   |   |   |   |  | 100%   |  |  |   | 1,33,22,043.0.   |  |
|   | Catalyst Trusteeship Limited  Fedbank Financial Services Limited  ATC Property Maintenance | Name of Creditor  Date of receipt  Catalyst Trusteeship Limited  27-07-2023  Fedbank Financial Services Limited  ATC Property Maintenance  01-08-2023 | Name of Creditor         Date of receipt         Amount Claimed           Catalyst Trusteeship Limited         27-07-2023         2,49,88,91,120.00           Fedbank Financial Services         01-08-2023         19,81,45,323.46           ATC Property Maintenance Private Umited         01-08-2023         1,35,21,049.09 | Date of Claim received   Date of Claim received   Date of receipt   Amount Claimed   Amount of claim admitted | Date of Claim received  Date of receipt Amount Claimed Amount of claim admitted Nature of claim  Catalyst Trusteeship Limited 27-07-2023 2,49,88,91,120.00 2,49,88,91,120.00 Secured Note (A)  Fedbank Financial Services Limited 01-08-2023 19,81,45,323.46 19,81,45,323.46 Secured Note (B)  ATC Property Maintenance Private Limited 01-08-2023 1,35,21,049.09 NIL Unsecured | Date of Claim received   Date of Claim received   Date of Claim received   Date of Claim received   Date of receipt   Amount Claimed   Amount of Claim admitted   Nature of Claim   Amount covered by Security Interest | Date of Claim received   Date of Claim received   Date of Receipt   Date of receip | State of Secured Financial creators (State of Secured Financial creators) (State of Secured Financial Crea | Name of Creditor   Date of Fedin received   Amount Claime   Amount of claim admitted   Nature of claim   Amount covered by guarantee   Amount covered by guarantee   Whether related party?   Fedbank Financial Services   D1-08-2023   19,81,45,323.46   19,81,45,323.46   19,81,45,323.46   19,81,45,323.46   19,81,45,323.46   19,81,45,323.46   19,81,45,323.46   Note (8)   19,81,45,323.46   Note | State   Stat | Pedials Financial Service United Private United Pack Private United Private United Pack Private United Private United Pack Private United Pack Private United Private United Private United Pack Pack Pack Pack Pack Pack Pack Pack | The property Maintenance Private Immitted Treatment Trea | Herebrace Herebr |

Note: List of Creditors is subject to revision/ further verification on receipt of relevant further information/ records thereon.

Note (A) & (B): Catalyst Trusteestip Limited & Fedbank Financial Services Limited

(I) Secured by way of exclusive registered mortgage (first ranking exclusive charge) over all rights title, interest, benefits in saleable area/ unsold units, all movable assets, the cash flows/ receivables, including sale of whole/part of the projects, any insurance proceeds, lease rents and the escrow accounts maintained of Projects - Manjeera Trinity Corporate (MTC), Manjeera Trinity Mall (MTM) and Manjeera Malestic Commercial (MMC); along with the land parcels more particularly described below.

Mortgaged Progetties

The Mall Property and the Manjeera Trinity Corporate Property (Unsold units) alongwith all that piece and parcel of land admeasuring the 5.0% acres of land in Sy. No. 1050(P), of Kukatpally Village, Balanagar Mandal, R. R. District.

The Manjeera Only of Supramedia (Buranties of Manjeera Contractions United)

(ii) Corporate Couranties of Ministry Corporate Property (Unsold units) alongwith all that piece and parcel of land admeasuring the 3.215 acres of land in Sy. No. 1051(P) and Sy. No. 1050(P), of Kukatpally Village, Balanagar Mandal, R. R. District.

The Manjeera Contractions United

(iii) Pledge of 100% shareholding of the Corporate Poptory

(iv) Personal Guarantee of Mr. Gajala Yeganand

Hyderabad: 08-08-2023



